

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: R SQUARE SHRI SAI BABA ABHIKARAN PRIVATE LIMITED Date of Commencement of Liquidation: 25-11-2022; List of Stakeholders as on Date: 25-12-2022; Name of IP: Mr. Mahesh Sureka; Process Number: 1; Last 5 digit of registration number: 10736

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		239933		239933				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	3	137452944	3	137452944				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	60329625	1	60329625				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7359978	1	7359978				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	205382480	5	205382480				